

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/197(KB)2021
IA(I.B.C)/934(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	VIOM INFRA VENTURES LIMITED VS BAHULA INFOTECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

Ms. Tanusree Paul, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. IA(IBC)/934(KB)2024
 - a. This IA has been filed by the Liquidator for placing on record the 3rd Progress Report which is at Page Nos. 8 onwards. This IA is accompanied by the Affidavit of Liquidator which is at Page Nos. 81-83.
 - b. The 3rd Progress Report is taken on record and accordingly this IA is **allowed and disposed of**.
3. Post this matter on **15.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**